

ITEM NO.72

COURT NO.7

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 869/2022

MANOJ TIWARI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 10-10-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Shashank Shekhar Jha, Adv.
Mr. Ashwani Kumar Dubey, AOR
Mr. Neeraj, Adv.
Mr. Rajan Kumar Chourasia, Adv.
Mr. Ajay Kumar Singh, Adv.
Mr. P.S. Singh, Adv.
Mr. Rajesh S. Chauhan, Adv.
Mr. Vedansh, Adv.
Mr. Suryoday P. Tiwari, Adv.
Ms. Priti Mishra, Adv.
Mr. Surendra Gupta, Adv.

For Respondent(s) Mr. Akshat Shrivastava, AOR
Mr. Satvic Mathur, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Tag with W.P. (C) No. 728/2015

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
ASSISTANT REGISTRAR